

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017	Hearing	Rule-6 of IB	Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S.J. SAWGHVI 98440 97226	Petitioner	

Counsel for petitioner is present. He informed the Tribunal that one more case is filed by the respondent company which is posted to 14.07.2017. Therefore the counsel requested the Tribunal to adjourn this matter to the same date. TP 6/2017 is the matter where the respondent company has filed petition which is adjourned to 14.07.2017.

Therefore this matter is adjourned to 14.07.2017.


MEMBER (J)


MEMBER (T)